

15.41½ hrs.

SPECIAL EDUCATION FACILITIES
(FOR CHILDREN OF PARENTS LIVING BELOW
POVERTY LINE) BILL

[English]

DR. T. SUBBARAMI REDDY (Visakhapatnam) : I beg to move for leave to introduce a Bill to provide for special educational facilities to the children of parents living below poverty line and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for special educational facilities to the children of parents living below poverty line and for matters connected therewith."

The motion was adopted.

DR. T. SUBBARAMI REDDY : I introduce the Bill.

15.42 hrs.

COMPULSORY EDUCATION BILL

[English]

DR. T. SUBBARAMI REDDY : I beg to move for leave to introduce a Bill to provide for free and compulsory education upto higher secondary level to all children throughout the country and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for free and compulsory education upto higher secondary level to all children throughout the country and for matters connected therewith."

The motion was adopted.

DR. T. SUBBARAMI REDDY : I introduce the Bill.

15.42½ hrs.

RAGPICKING AND OTHER VAGABOND
STREET CHILDREN (REHABILITATION AND
WELFARE) BILL

[English]

DR. T. SUBBARAMI REDDY : I beg to move for leave to introduce a Bill to provide for welfare measures to be undertaken by the Union and State Governments

for the regpicking and vagabond street children who subsist on collecting and selling waste material from garbage dumps and other places endangering their health and lives and for their rehabilitation through education, training, vocational education and guidance and for matter connected therewith or incidental thereto.

MR. CHAIRMAN : The question is :

"That leave be granted the introduce a Bill to provide for welfare measures to be undertaken by the Union and State Governments for the regpicking and vagabond street children who subsist on collecting and selling waste material from garbage dumps and other places endangering their health and lives and for their rehabilitation through education, training, vocational education and guidance and for matters connected therewith or incidental thereto."

The motion was adopted.

DR. T. SUBBARAMI REDDY : I introduce the Bill.

15.43½ hrs.

POPULATION CONTROL BILL

[English]

DR. T. SUBBARAMI REDDY : I beg to move for leave to introduce a Bill to provide for population control through compulsory sterilisation of certain persons, measures for promoting small family norm and for matters connected therewith.

MR. CHAIRMAN : Motion moved :

"That leave be granted to introduce a Bill to provide for population control through compulsory sterilisation of certain persons, measures for promoting small family norm and for matters connected therewith."

SHRI G.M. BANATWALLA : I will take only one minute. Sir, my good friend, Dr. Reddy has sought the leave of the House to introduce a Bill namely, the Population Control Bill, 1996.

The entire thrust of Bill is towards compulsory sterilisation. The Bill brings to our mind the reminiscences of.....

MR. CHAIRMAN : I think, Shri Banatwalla, at this stage you are conscious of the limitations.

SHRI G.M. BANATWALLA : Please, bear with me. Though I am growing old, my memory has not failed me. In the beginning I said, I will take one minute and that is all.

Mr. Chairman, Sir, as I said, the Bill brings to our mind the hair-raising reminiscences of the most